

ADDENDUM TO FORM G
INVITATION FOR EXPRESSION OF INTEREST (EOI) PUBLISHED ON 02.01. 2026
FOR

PROJECT SAHITI SARVANI ELITE AT AMEENPUR, HYDERABAD OF SAHITI
INFRATEC VENTURES INDIA PVT. LTD. OPERATING IN REAL ESTATE
DEVELOPMENT AT HYDERABAD, TELANGANA AND GUNTUR, ANDHRA
PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

With reference to the form G published on 2nd January, 2026 in the matter of Project Sahiti Sarvani Elite at Ameenpur, Hyderabad of Sahiti Infratec Ventures India Pvt. Ltd., it is hereby informed that in partial supersession of the same, the timelines for issue of information memorandum, evaluation matrix and request for resolution plan has been revised as under:

SL.	RELEVANT PARTICULARS	REVISIONS	
		Original	Revised
13.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.02.2026	14.03.2026
14.	Last date for submission of resolution plans	14.03.2026	15.04.2026

Other contents and terms of the Form G dated 01.01.2026 shall remain same. Existing EOI applicants may note the same.



Kamallesh Kumar Singhania
Resolution Professional

For Sahiti Infratec Ventures India Pvt. Ltd

Regn. No.: IBBI/IPA-02/IP-N-00023/2016-2017/10050

Regd. Address: Bajarang Kunj, Room No. 412 & 413,
2B Grant Lane, 4th Floor, Kolkata -700012

Hyderabad Office:

5th floor, D.No.8-2-293/82/A/1222/F4,
Co-Operative House Building Society Ltd,
Road No 36, Jubilee Hills,
Hyderabad - 500033.

(Date : 6th March, 2026 at Kolkata)

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****PROJECT SAHITI SARVANI ELITE AT AMEENPUR, HYDERABAD OF SAHITI INFRATEC VENTURES INDIA PVT. LTD. OPERATING IN REAL ESTATE DEVELOPMENT AT HYDERABAD, TELANGANA AND GUNTUR, ANDHRA PRADESH**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sahiti Infratec Ventures India Pvt. Ltd. CIN No.: U45203TG2015PTC099984 PAN No.: AAWCS0134L
2.	Address of the registered office	Registered Office : 4 th floor, D.No.8-2-293/82/A/1222/F4, Co-Operative House Building Society Ltd, Road No 36, Jubilee Hills, Hyderabad - 500033, Telangana, India.
3.	URL of website	Not Applicable
4.	Details of place where majority of fixed assets are located	Hyderabad, Telangana and Guntur, Andhra Pradesh
5.	Installed capacity of main products/ services	CD is engaged in real estate Development and has launched multiple projects in and around Hyderabad and at Guntur / Vijayawada.in Andhra Pradesh
6.	Quantity and value of main products/ services sold in last financial year	N.A. as the operations of CD are stalled since 2022.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For details please write to RP at: cirp.sahitiinfratech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For details please write to RP at: cirp.sahitiinfratech@gmail.com
10.	Last date for receipt of expression of interest	19.01.2026
11.	Date of issue of provisional list of prospective resolution applicants	29.01.2026
12.	Last date for submission of objections to provisional list	03.02.2026
13.	Date of issue of final list of prospective resolution applicants	11.02.2026
14.	Date of issue of information memorandum, evaluation matrix	11.02.2026



	and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	14.03.2026
16.	Process email id to submit Expression of Interest	cirp.sahitiinfratech@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not applicable



Kamallesh Kumar Singhania

Resolution Professional

For Sahiti Infratec Ventures India Pvt. Ltd

Regn. No.: IBB/ IPA-02/IP-N-00023/2017-2017/10050

Regd. Address: Bajarang Kunj, Room No. 412 & 413,

2B Grant Lane, 4th Floor, Kolkata -700012

Hyderabad Office:

5th floor, D.No.8-2-293/82/A/1222/F4,

Co-Operative House Building Society Ltd,

Road No 36, Jubilee Hills,

Hyderabad - 500033.

(Date : 01st January, 2026 at Kolkata)]